## **Declaration of Assets and Liabilities**

Year 2021-22

I RANJEET PRASAD , son/daughter/wife of LATE UMESH PRASAD ,Aged 47 years,

belonging to **BLAS** service and presently working as **ASSISTANT** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and

dependants\*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.		Description	5011		Dependant-1 Name	Dependant-2 Name	Dependant-	
	(i)	Cash	30,000/-		RIDDHI SHREE	AYSHUMAN	Etc. Name NIL	
(	ii)	Deposits in Banks, Financial	saving a/c- 3,00,000/-	10,000/ NIL	NIL	CHAUDHARY NIL	NIL	
		Institutions And Non- Banking Financial Companies						
(ii		Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL	
(iv		Other financial institutions,	LIC-5,00,000/- (annual	LIC- 2,50,00	NIL	NIL	NIL	
		NSS, Postal Savings, LIC Policies, etc	premium- 40,000/-)	0/- (annual premiu m- 20,000/ -)				
(v)	(	Motor Vehicles (details of make, etc.)	BAJAJ DISCOVER (150cc)	NIL	NIL	NIL	NIL	
(vi)	0	ewellery give details f weight nd value)	Gold-50gms, (24 carat)	Gold- 200gms (24 carat)	NIL	NIL	NIL	
(vii)	va cl	ther assets, uch as alues of aims / terests	NIL	NIL	NIL	NIL	NIL	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

(59)

\* Dependant here means a person substantially dependent on the income of the employee.

## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also ve to be indicated]

Sr. No.		Self	Spouse Name(S)	Dependant- 1 Name	Dependant-	Dependar 3
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	1 acre,78 dis. nalanda approx.CMV 10,00,000/-	NIL	NIL	Name NIL	Etc. Nam NIL
(ii)	Non- Agricultural Land	Ranipur,Patna 1200 sq.ft approx.CMV-	Sheikhpura,Patna 5.0858 dis. &	NIL	NIL	NIL
	- Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	16,00,000	Bahuara,Patna 4.1329 dis. approx.CMV- 45,00,000/- (both)			
	Buildings (Commercial and residential) Location(s) - Survey /door	NIL	NIL	NIL	NIL	NIL
	number(s) - Extent (Total measurement) - Current market value					
/ e - - / n - n	Apartments, etc. Location(s) Survey door number(s) Extent (Total neasurement) Current narket value	Habbipur P.S- Parvalpur 17 kathas approx.CMV- 5,00,000/-	NIL	NIL	NIL	NIL
a	thers (such s interest in roperty)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No		Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 12.02.2021 16,80,000 4,62,201 12,17,799	
(a)	(i) Loans from Banks	(i)SBI HOUSING LOAN PAID DUES		
	(ii) Loans from financial institutions	NIL		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL	
	(b) dues to departments dealing with supply of water	NIL	NIL	
	(c) dues to departments dealing with supply of electricity	NIL	NIL	
	(d) dues to departments dealing with telephones	NIL	NIL	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL	
	(f) Other dues, if any	GPF Loan	5,00,000/-	
(b)	(i) Income Tax including surcharge [Also indicate the	Filled tax return for F.Y. 2020-21 in A.Y. 2021-2022 PAN- BMJPP1086K	35,000/-	
	assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]			
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL	
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL	
	(iv) Property Tax	NIL	NIL	

## C. <u>Personal Detail</u>

GPF/CPF/PRAN No. :-

PTS/BLA/1282

Gender

**M** (M/F)

Date of Birth :-

_	-		-					
U	5	U	8	1	9	7	5	

(DD/MM/YYYY)

Class/Group	:-	B (A/B/C)		
Cadre	:-	B.L.A.S. SERVICE		
Home District	:-	(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)		
District		NALANDA		

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Ranjut Pragad

Name of Employee: RANJEET PRASAD

Place: PATNA

Designation:

ASSISTANT

Date: .1/3/02/2021

Department: BIHAR LEGISLATIVE ASSEMBLY

## SECRETARIAT

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.